

F. No. J-11017/22/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 11th February, 2020

ORDER

The President is pleased to up-grade / engage following two Advocates for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF DELHI

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Up-graded as Central Government Standing Counsel			
1.	Ms. Nidhi Raman	Off. Chamber No. 120, Block I, Delhi High Court, New Delhi-110003 Mob: 9891088658 Email: niddhiraman@gmail.com	D-589/2012
Senior Panel Counsel			
2.	Ms. Richa Dhawan	Off. F-1179, LGF, Chittaranjan Park, New Delhi-19 Mob: 9999890553, 8130602871 Email: richa1290@gmail.com	D/2154/2012

2. Consequent upon above up-gradation of Ms. Nidhi Raman, Advocate from Government Pleader to Central Govt. Standing Counsel, her name occurring in this Department's earlier Order No. J-11017/22/2018-Judicial dated 18.12.2018 under List 'C' at serial number 46, stands deleted.

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

F. No. J-11017/22/2018-Judicial (Part-1)

Dated 11.02.2020

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Two counsel as mentioned herein above.
6. Cash (LA) Section for payment of retainership fee to Ms. Nidhi Raman, CGSC.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. For uploading on website of this Department i.e. www.legalaffairs.gov.in.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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